

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00297/2019
Chandigarh, this the 1ST day of October, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)

MES No. 317676, Aman Kumar S/o Ganga Ram, aged 23 years, O/o GE (AF) Bhisiana, working as JE (QS&C) Group B, R/o Village Dudhola, PO Baghola, Distt Palwal, Haryana – 121102.

....**Applicant**

(Present: Mr. Jagdeep Jaswal, Advocate)

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi – 110011.
2. Chief Engineer, HQ, Western Command – 908543, C/o 56 APO.
3. Commander Works Engineer (Air Force), HQ, Bhisiana – 151201.
4. Garrison Engineer (Air Force), Bhisiana – 900216 c/o 56 APO

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Respondents

(Present: Mr. Sanjay Goyal , Advocate)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicant submitted that he may be allowed to withdraw the O.A.
2. Prayer is not opposed by the learned counsel for the respondents.
3. Accordingly, the O.A. stands dismissed as withdrawn. MA No. 060/00581/2019 also stands disposed of, as such.

(ARCHANA NIGAM)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 01.10.2019